

SPECIAL BENCH
COURT - I

O-237

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/357(KB)2022
IA(COMPANIES.ACT)/56(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS TOPCLASS REPAIR WORKS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)
None

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **04/09/2024**.

Satyajit Roy
(Court Officer)